

E.TIRUMALA DEVI,
REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)



HYDERABAD,
DT: 04.05.2024

ROC.NO.1257/2024-B.SPL.

Sir/Madam

SUB: CIVIL JUDGE (SENIOR DIVISION) - Filling up of vacancies in the cadre of Civil Judge (Senior Division) by promotion from the cadre of Civil Judge (Junior Division) for the year, 2024 - Attested copies of five judgments passed by the Officer during the last 6 months period in contested Civil and Criminal branches if they are dealing with both the branches and if they are dealing with either Civil or Criminal branch exclusively and submit the same within 15 days without fail - Called for - Regarding.

REF: 1. High Court's Notification No.-215 B.Spl., dated 30.03.2024.
2. High Court's Proc. Roc.No.1257/2024-B.Spl., dated 04.05.2024.

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I am to state that the High Court placed the list of eligible officers in the High Court's Official Website in the reference 2nd cited.

As directed, the eligible officers in the list are directed to submit attested copies of five judgments passed by the Officer during the last 6 months period in contested Civil and Criminal branches if they are dealing with both the branches and if they are dealing with either Civil or Criminal branch exclusively, the officers shall have to submit five attested copies of judgments within 15 days without fail.

The eligible officers who are in the list, who have been working on Other Duty at present, shall have to submit attested copies of five Judgments in contested Civil and Criminal cases delivered by them as Civil Judges (Junior Division) within six months prior to taking charge of the present post(s) on deputation, wherein they are not entrusted with judicial work.

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The copy of judgments must reach the High Court within 15 days without fail either by way of speed post or any other mode.

- NOTE:**
1. The copies of the judgments should be clear, easily readable and duly attested by the officer.
 2. The copy must be true replica of the original judgment, and
 3. The copy must either be a Photo Copy or a Typed One. It should be made on white paper or judgment paper but not on manifold paper.

Yours sincerely,


REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)

To

SL. NO	NAME AND DESIGNATION OF THE OFFICER
	SARVASRI:
1.	Dr. Pramila Jain, Senior Civil Judge-cum-Assistant Sessions Judge, Adilabad.
2.	Smt. N.Anitha Reddy, XIX Additional Judge, City Civil Court, Secunderabad.
3.	Smt. Kavitha Karnati, VIII Additional Chief Metropolitan Magistrate, Hyderabad.
4.	Smt. P.Padmavathi, Secretary, District Legal Services Authority, Nizamabad.
5.	Smt. Rita Lalchand, Prl. Junior Civil Judge -Cum-Judicial Magistrate of First Class (Juvenile Court), Medak.
6.	Smt V.Shiva Ranjani, Prl. Junior Civil Judge -cum- Judicial Magistrate of First Class, Husnabad, Siddipet District.

7.	Smt. E.Sucharitha, Prl. Junior Civil Judge -cum- Judicial Magistrate of First Class, Jangaon.
8.	Smt.T.Lakshmi, Prl Junior Civil Judge -Cum-Judicial Magistrate of First Class, Jadcherla, Mahabubnagar District.
9.	Smt. G.Anusha, Prl.Junior Civil Judge-cum-Prl.Judicial Magistrate of First Class, Zaheerabad.
10.	Ms. K.Kavitha (Kamalapuram), Junior Civil Judge -Cum- Judicial Magistrate of First Class, Alampur, Gadwal District.
11.	Sri A.Pradeep, Prl. Junior Civil Judge -Cum-Judicial Magistrate of First Class, Ramannapet, Yadadri Bhongir District.
12.	Sri K.Suresh, Prl. Junior Civil Judge -Cum- Judicial Magistrate of First Class, Suryapet.
13.	Sri K.Venkata Mallik Subrahmanya Sarma, Administrative Officer, Telangana State Judicial Academy, Secunderabad.
14.	Smt A.Nirmala, I Assistant Judge, City Civil Court, Secunderabad.
15.	Smt V.Usha Kranthi, Principal Junior Civil Judge -cum- Metropolitan Magistrate, Rangareddy District at L.B.Nagar.
16.	Sri P.B.Kiran Kumar, Junior Civil Judge -Cum- Judicial Magistrate of First Class, Chevella, Rangareddy District.
17.	Smt. Sampathi Rao Chandana, Additional Junior Civil Judge -Cum- Judicial Magistrate of First Class (Juvenile Court), Ramannapet, Yadadri Bhongir District.
18.	Sri P.Laxmana Chary, Prl. Junior Civil Judge -cum- Judicial Magistrate of First Class, Sangareddy.

19.	Smt Shalini Shakelli, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Sangareddy.
20.	Smt Manjula Suryawar, Prl Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Adilabad.
21.	Sri B.Rama Rao, Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Kothagudem, Badradri Kothagudem District.
22.	Smt Gundla Radhika, II Assistant Judge, City Civil Court, Hyderabad
23.	Smt. V.Sowmya, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Gajwel.
24.	Smt. P.Shirisha, Prl. Junior Civil Judge -cum- Prl. Judicial Magistrate of First Class, Narsampet.
25.	Sri N.Syama Sundar, Prl. Junior Civil Judge -Cum- Judicial Magistrate of First Class, Kodad, Suryapet District.
26.	Sri D.Rama Mohan Reddy, Principal Junior Civil Judge -Cum- Judicial Magistrate of First Class (Juvenile Court), Mulugu.
27.	Smt P.Chandana, Prl. Junior Civil Judge -Cum-Judicial Magistrate of First Class, Siddipet.
28.	Smt. Vindya Naik, VIII Assistant Judge, City Civil Court, Hyderabad.
29.	Sri T.Murali Mohan, Prl. Junior Civil Judge -cum- XI Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally.
30.	Ms. A.Swarnalatha, Prl. Junior Civil Judge -Cum- Judicial Magistrate of First Class, Miryalguda, Nalgonda District.

31.	Sri Jeevan Suraj Singh, Prl. Junior Civil Judge -cum- Judicial Magistrate of First Class, Shadnagar, Ranga Reddy District.
32.	Smt Farheen Kouser, Junior Civil Judge-cum-Judicial Magistrate of First Class, Thungathurthy, Suryapet District.
33.	Sri D.Nageswara Rao, Prl. Junior Civil Judge -Cum- Judicial Magistrate of First Class, Bhongir, Yadadri Bhongir District.
34.	Smt. M.Ushashree, II Additional Junior Civil Judge -cum- II Additional Metropolitan Magistrate (Juvenile Court), Rangareddy District at L.B.Nagar.
35.	Smt. Rubina Fatima, III Additional Junior Civil Judge-cum-XIV Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally.
36.	Smt P.Devi Manasa, II Additional Junior Civil Judge-cum-II Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kushaiguda..
37.	Ms. K.Anitha, Prl.Junior Civil Judge -cum- Prl.Judicial Magistrate of First Class, Narsapur.
38.	Sri V.Sanketh Mithra, Additional Junior Civil Judge-cum- VII Additional Metropolitan Magistrate, Rangareddy District at Hayathnagar.
39.	Ms. Dr.Sura Sumalatha, Junior Civil Judge -Cum- Judicial Magistrate of First Class, Alair, Yadadri Bhongir District.
40.	Sri M.Venkateswarlu (Meesala), Judicial Magistrate of First Class, Bhadrachalam.
41.	Sri C.Sampath, Prl. Junior Civil Judge -cum- Judicial Magistrate of First Class, Mancherial.
42.	Ms. K.Rani, Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Peddapally.

43.	Sri P.Pavan Kumar, Principal Junior Civil Judge-cum-VII Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal.
44.	Ms. ShaliniLingam, Prl. Junior Civil Judge -Cum- Judicial Magistrate of First Class, Parkal, Hanumakonda District.
45.	Ms. Anamika, VI Assistant Judge, City Civil Court, Hyderabad.
46.	Sri K.Srikanth, Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Vikarabad.
47.	Smt N.Manjula, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Godavarikhani, Peddapally District.
48.	Smt. B.Priyanka, I Additional Junior Civil Judge -cum-I Additional Judicial Magistrate of First Clas, Gajwel.
49.	Sri B.Hussain, Junior Civil Judge-cum-Judicial Magistrate of First Class, Boath, Adilabad District.
50.	Ms. R.Lavanya (Rangealli), I Additional Junior Civil Judge -cum- VIII Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal.
51.	Smt. R.Siri Sowjanya (Rupakula), X Assisant Judge, City Civil Court, Hyderabad.
52.	Smt. Salma Fathima, Prl.Junior Civil Judge-cum-XIV Additional Metropolitan Magistrate, Rangareddy District at Hayathnagar.
53.	Smt. Khushboo Upadhyay, I Additional Junior Civil Judge -cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Nizamabad.

54.	Smt. K.Chandishwari Devi, Prl. Junior Civil Judge -Cum- Judicial Magistrate of First Class, Warangal at Hanumakonda.
55.	Smt. K.Sowjanya (Kalleda), Principal Junior Civil Judge -cum- IV Additional Metropolitan Magistrate, Medchal-Malkajgiri District Uppal at L.B.Nagar.
56.	Smt K.Pooja, Prl. Junior Civil Judge -cum- Metropolitan Magistrate, Medchal- Malkajgiri District at Malkajgiri.
57.	Smt. G.Kavitha (Gujjula), I Additional Junior Civil Judge -Cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Bhongir, Yadadri Bhongir District.
58.	Ms. Swathi Murari, XI Metropolitan Magistrate-cum-Junior Civil Judge-cum- Judicial Magistrate of First Class, Hyderabad.
59.	Sri K.Gopi Krishna, Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Nizamabad.
60.	Sri P.Ravinder, Prl. Junior Civil Judge -Cum-Judicial Magistrate of First Class, Devarakonda, Nalgonda District.
61.	Sri U.Thirupathi, Additional Junior Civil Judge -Cum- Additional Judicial Magistrate of First Class (Juvenile Court), Mahabubabad
62.	Sri R.Ajay Kumar, Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Nirmal.
63.	Smt. J.Prasanthi (Jarapala), I Additional Junior Civil Judge -Cum- I Additional Judicial Magistrate of First Class, Suryapet.
64.	Sri K.Sudhakar (Kareddula), Principal Junior Civil Judge - cum- Judicial Magistrate of First Class (Juvenile Court), Kamareddy.
65.	Kum. T.Swapna, Junior Civil Judge -Cum- Judicial Magistrate of First Class, Nidamanur, Nalgonda District.

